DELHI LEGISLATIVE ASSEMBLY Bulletin Part-I

(Brief summary of proceedings)

Friday, 19th March 2010/ Phalgun 28, 1931(Saka)

No. 30

2.04 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair

- 1. 2.06 PM **Question Hour:** Starred question No. 61 & 62 were asked and replied. Replies to starred Question No.63 to 80 and unstarred questions No. 159 to 187 were placed on the table.
- 2. 3.01 PM The following Members raised matters under Rule 280:
 - 1. Shri Sunil Kumar Vaidya
 - 2. Shri Jai Bhagwan Aggarwal
 - 3. Shri Mala Ram Gangwal
 - 4. Shri Mohan Singh Bisht
 - 5. Prof. Vijay Kumar Malhotra

Chief Minister intervened into the matter on the issue of serving of beef during the Commonwealth Games.

Hon'ble Speaker asked the Leader of the House to find out the details of statement made by the Chief Secretary and also apprise the House accordingly.

Not satisfied with the reply of the Chief Minister the Members of Bhartiya Janta Party walked out of the House.

- 3. 3.28 PM Special Mention contd...
 - 6. Ch. Surender Kumar
 - 7. Shri Bharat Singh
 - 8. Shri Shyam Lal Garg
 - 9. Shri Sat Prakash Rana
 - 10. Dr. S.C.L Gupta
 - 11. Shri Kulwant Rana
 - 12. Shri Shoaib Iqbal
- 4. 3.45 PM House adjourned for tea break.
- 5. 4.20 PM House reassembled.

Hon'ble Speaker in Chair.

6. 4.21 PM Private Members Resolutions:

Shri Balram Tanwar moved the following resolution:

"This house resolves that special status be provided to all urbanized and rural villages of Delhi felicitating exemption from House Tax, Property Tax etc. and purview of building laws/bye-laws,

This House also resolves that these villages be granted special rebate in the electricity and water charges under special status."

Secretary of Delhi regarding the issue raised by Prof. Vijay Kumar Malhtora under Special Mention on the issue regarding

House adjourned upto 2.00 PM on 22nd March 2010

/30/23, 11:30 AM		DELHI LEGISLATIVE ASSEMBLY
7.	4.22 PM	As per the ruling of the Hon'ble Speaker the Chief Minister made a brief statement on the issue raised by Prof. Vijay Kumar Malhotra under Rule- 280 (Special Mention) that the Chief Secretary has stated that catering serving contracts are being arranged by the organizing committee of the Games Village and the issue is between the Organizing Committee, the Contractor & the MCD and the Delhi Government had nothing to do with it. Members of the Opposition demonstrated their protest inside the House.
8.	4.36 PM	House adjourned for 15 minutes.
9.	4.55 PM	House reassembled. Hon'ble Speaker in Chair. Pandemonium contd
10.	5.10 PM	House adjourned for 30 minutes.
11.	5.45 PM	House reassembled. Hon'ble Speaker in Chair. Pandemonium contd
12.	5.49 PM	Chief Minister laid copy of the note submitted by the Chief

serving of beef during the Commonwealth Games in Delhi.

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5.50 PM

13.

Siddharath Rao Secretary